

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2784
ANSWERED ON:15.03.2001
MISUSE OF TICKETS BY RTAs
SADASHIVRAO DADOBA MANDLIK

Will the Minister of RAILWAYS be pleased to state:

- (a) Whether the Government have received complaints regarding the misuse of rail tickets by rail travellers service agents;
- (b) if so, the details thereof during the last one year; and
- (c) the steps taken/proposed to be taken by the Government to curb the misuse of tickets?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) & (b): No such complaints have been received during the last one year.

(c): Regular checks are conducted by the Commercial & Vigilance departments against touts and other anti-social elements to detect any misuse of reservations on fake names. Checks are also conducted on the premises of authorised Rail Travel Service Agents to see if any irregularities are being committed by them and appropriate action taken against them. Campaigns are launched from time to time through various media for educating the general public to desist from purchasing tickets from unauthorised persons.